

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 12 of 2012 &
I.A. No. 383 of 2012 in
Appeal No. 17 of 2012**

Dated : 24th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Ajmer Vidyut Vitran Nigam Ltd.

**...Review Petitioner/
Appellant (s)**

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant/(s) : Mr. Shyam Moorjani
Review Petitioner

Counsel for the Respondents : Mr. C.K. Rai
Mr. Ravin Dubey for R.1
Mr. P.N. Bhandari for R.2

ORDER

It is represented by the learned counsel for the Appellant that the cost has been paid.

The learned counsel for the Respondent No.2 is filing the reply today.

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **22.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**